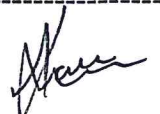



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/634/ (IB)/2017
NAME OF THE PETITIONER(S) : BANK OF BARODA
NAME OF THE RESPONDENT(S) : VANGAL AMMAN HEALTH SERVICES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Aashish Jain Dunia For Suleana a Suleana	Counsel for Petitioner	
	M/e. Vangal Amman Health Services Ltd.	Counsel for Respondent	 15/11/2017

ORDER

Shri Aashish Jain Dunia, counsel for petitioner/Financial Creditor present.
Counsel for respondent present and filed vakalat. He stated that he has received
a copy of the petition alongwith other documents relied upon and prayed time for
filing counter. Time extended at request. Put up on 22.11.2017 at 10.30 A.M.



K Anantha Padmanabha Swamy
Member (Judicial)